

Subject: Draft Notification on Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulation related to removal of pesticide banned as per Insecticides Act, 1968.-

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature